

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/ 7117 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Rockta Lal Das,
District & Sessions Judge,
Charaideo, Sonari,

Dated Guwahati the ^{23rd} December, 2021

Sub: **Civil vacation with station leave permission .**

Ref:- Your letter No. DJCHA/CT/2021/327, dated 22.12.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **winter vacation from 24.12.2021 to 28.12.2021 along with station leave permission, with your official vehicle, at own cost.** The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdf

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-79/2004/ 7118 /A, dated , 23-12-2021

Copy to:

1. The Project Manager, Gauhati High Court.

8.17
23/12/21
JT.REGISTRAR (VIGILANCE)
Rao